

अधिकांशतः भारत के नियंत्रक तथा महालेखापरीक्षक की 1978-79 की अग्रिम रिपोर्ट के पैरा 34 पर आधारित है। "अग्रिम रिपोर्ट" में की गई विभिन्न टोका-टिप्पणियों के सम्बन्ध में स्थिति को इस मंत्रालय द्वारा स्पष्ट किया गया था और भारत के नियंत्रक तथा महालेखापरीक्षक ने अपनी अग्रिम रिपोर्ट 26-3-1980 को सभा पटल पर रखी थी। लोक लेखा समिति (1980-81) ने इस रिपोर्ट की पुनः जांच की तथा ग्रामीण पुनर्निर्माण मंत्रालय में और स्पष्टीकरण मांगे और अपनी अग्रिम रिपोर्ट अर्थात् "लोक लेखा समिति (1980-81) (नातवी लोक सभा) खादी तथा ग्रामोद्योग आयोग, ग्रामीण पुनर्निर्माण मंत्रालय की 52वीं रिपोर्ट को 30-4-1981 को संसद के दोनों सदनों में प्रस्तुत किया/रखा था। लोक लेखा समिति की रिपोर्ट में की गई निष्कारिणों/टोका-टिप्पणियों के अनुसार आगामी कार्यवाही की जा रही है।

Operation Flood I and II in Haryana

4151. SHRI K. A. RAJAN : Will the Minister of AGRICULTURE be pleased to state :

(a) what steps the Government propose to take to effect various problems of serious nature which have been created in Haryana as a result alleged of faulty planning and management of operation Flood-I and II projects ;

(b) whether it is a fact that operation Flood-I benefited only Rohtak and Gurgaon Districts and if so, the increase in milk production in these two districts as compared to other districts of Haryana in 1970 and 1980, and

(c) whether the Government propose to remove the various

imbalances in the Operation Flood II Project to make it truly national ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No serious problems regarding Operation Flood in Haryana have been reported.

(b) The districts of Rohtak, Karnal and Gurgaon in Haryana were covered under Operation Flood I. No such district-wise milk production statistics is stated to be available.

(c) Operation Flood II extends practically to all the States and is thus national in character.

Alleged failure of Operation Flood I and II

4152. SHRI K. A. RAJAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is true that Operation Flood I despite its extension from 5 to 11 years has failed in increasing milk production in the country ;

(b) what are the figures of milk production in Operation Flood I districts and non-operation flood I districts in the country in 1970 and 1981, at the start and end of the project ; and

(c) whether in view of the dismal failure on milk production front under operation Flood I, steps Government purpose to take to save Operation Flood II from the same fate ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) Operation Flood I has made an impact on increasing milk production in the milkshed areas covered under the project.

(b) No surveys have been carried out on district wise basis for estimating the milk production.

(c) In view of answer to part (a), this does not arise.

Co-operative Programme in Sixth Plan period

4153. SHRI B. V. DESAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Union Minister for Works and Housing has called upon the cooperative institutions to give priority to activities which involved the weaker section especially for providing employment opportunities ;

(b) whether while delivering the inaugural address at a National Conference on strategy for implementation of co-operative programmes in the Sixth Plan he gave an assurance that housing cooperatives will be given the maximum possible support ; and

(c) if so, to what extent the funds for housing board during 1981-82 have been provided and what are the housing schemes for the Board that will be financed by the Union Government during the 1981-82 and also in the Fifth Five Year Plan ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) and (b). Yes, Sir.

(c) The Central Govt. does not give financial assistance directly to any housing board. Central financial assistance to the States for housing is not given scheme-wise but in the form of 'block grants' and 'block loans'. The State Governments are free to utilise the central assistance according to their own requirements

and priorities. The State Housing Boards function under the respective State Governments.

HUDOO also provides loans to the State Housing Boards for various housing schemes for economically weaker section and low income group people. During the year 1981-82 it has set a target of Rs. 190 crores and against that in the first quarter of 1981-82, April-June 1981 a loan commitment of Rs. 53.08 crores has been made by HUDCO of which 30% will be spent for housing for economically weaker sections of the society.

COB licences to Roller Flour Mills of Maharashtra

4154. SHRI CHANDRADEO PRASAD VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that his Ministry has received a number of applications for issue of COB Licences to Roller Flour Mills of Maharashtra duly recommended by the State Government ;

(b) if so, full details ; thereof ;

(c) whether all the applications are pending for years together and COB licences have not been issued for lack of clear policy in this regard ; if so reasons thereof ; and

(d) what action is being taken to expedite issue of COB licences to the concerned Roller Flour Mills to remove their difficulties and keep them running ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) and (b) During the period from 29-6-1979 to 24-5-1980 when the ban on setting up of roller flour mills was partially relaxed, the State Governments were authorised to permit setting up of small scale units upto 30 tonnes per